

- (x) Only covered rail wagons are used for movement of foodgrains so as to avoid damage during transit.
- (xi) Damage Monitoring Cells have been set up at District, Regional and Zonal levels to regularly monitor quality of stocks and reduce damages.
- (xii) Identify and repair all the leakage point in the roof.
- (xiii) Cleaning of drainages in the godown premises ensured.
- (xiv) Ensure no seepage inside the godowns.
- (xv) No clogging up of water in the premises.
- (xvi) Immediate action to segregate and recondition of the stocks whenever it gets affected.

Issue of ration cards to all

739. SHRI K. J. ALPHONS: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether Government is aware that there are millions of people who do not have ration cards;
- (b) if so, whether the Central Government would direct the State Governments to ensure that 100 per cent families have ration cards; and
- (c) whether there is a time-frame by which it can be done?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI DANVE RAOSAHEB DADARAO): (a) The National Food Security Act, 2013 (NFSA) provides coverage for about 81.35 cr. persons, *i.e.* nearly two-third of country's population (as per the Census of 2011) to receive highly subsidized foodgrains (rice, wheat or coarse-grains or any combination thereof) through TPDS at the Central issue prices of ₹ 3/-, 2/-, 1/- per kg. respectively. Presently, more than 80 cr. population is receiving their entitled quota of foodgrains under NFSA on monthly basis.

(b) and (c) As per the provisions of NFSA, States/UTs can issue ration cards in accordance with the limits of coverage prescribed.